

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1694/2019

BHARAT SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.125294/2019-EXEMPTION FROM FILING
O.T.)

Date : 28-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records as well as for Certificate of
service in respect of the Sole Respondent.

List again on 20.04.2020.

RAJIV KALRA
Registrar

pm